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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/1/2018  
NAME OF THE PETITIONER(S) : BUVANALOCHINI RUKMANGATHAN  
NAME OF THE RESPONDENT(S) : ELSHADDAI ENGINEERING PVT LTD & 3 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) Sankar Varadachari For Respondents  
2) JAYANTH VISWANATHAN For Petitioner



**ORDER**

Counsels representing both the parties are present. Counsel for petitioner stated that the respondents are not agreeing to the proposal for settlement. Counsel for respondents filed counter and furnished a copy of the same to the other side. Counsel for petitioner prayed for time to file rejoinder. Time is enlarged at request with a direction to file rejoinder and furnish copy to the other side before the next date of hearing. The matter is adjourned at request for hearing submissions of both the parties. Put up on 07.03.2018.

<sup>-sd-</sup>  
(S VIJAYARAGHAVAN)  
Member(Technical)

<sup>-sd-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)